

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5126**

TO BE ANSWERED ON THE 24TH MARCH, 2026/ CHAITRA 3, 1948 (SAKA)

FUNDS ALLOCATION FOR BADP

**†5126. SMT. KAMLESH JANGDE:
SMT. HIMADRI SINGH:
SHRI DILIP SAIKIA:
SHRI TEJASVI SURYA:
MS KANGNA RANAUT:
SMT. MALA RAJYA LAXMI SHAH:
SHRI JAGDAMBIKA PAL:
SHRI RAJKUMAR CHAHAR:
SHRI P P CHAUDHARY:
SHRI JUGAL KISHORE:
SHRI RODMAL NAGAR:
SHRI MADHAVANENI RAGHUNANDAN RAO:
SHRI GOPAL JEE THAKUR:
SHRI SATISH KUMAR GAUTAM:
SHRI TRIVENDRA SINGH RAWAT:
SHRI JANARDAN MISHRA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the allocation and expenditure under the Border Area Development Programme (BADP), State-wise including Siddharthnagar of Uttar Pradesh, Rajasthan and Union Territory of Jammu and Kashmir during the last three years;**
- (b) whether critical infrastructure such as roads, health centres and communication networks in the border villages particularly of Jammu district have been completed;**
- (c) if so, the details of the achievements thereof, State-wise including Rajasthan and Siddharthnagar district of Uttar Pradesh;**
- (d) whether BADP has been integrated with the Vibrant Villages Programme (VVP);**

(e) if so, the details thereof;

(f) whether a measurable improvement has been observed in the socio-economic indicators of the border districts particularly in Jammu; and

(g) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (g): Border Area Development Programme (BADP) is implemented in villages/towns situated within 0-10 Kms. (crow fly aerial distance) from the first habitation at international border (IB), in 16 States & 2 UTs. The main objective of BADP is to meet the special development needs and well-being of people living in the coverage area and to provide essential infrastructure viz. infrastructure related to health, education, road, agriculture, sports, drinking water and sanitation, social sector, small scale industries etc. by convergence of BADP/ others central/State/UT/local Schemes. Presently, BADP is in its sunset phase.

Since the Financial Year 2004-05, 39,248 works/projects have been approved under BADP in bordering States/UTs including Uttar Pradesh, Rajasthan and Jammu & Kashmir. These projects include construction of roads, FSB, Bridges & Culverts, residential quarters for doctors, paramedics and other health officials, additional rooms in health centers, additional classrooms, anganwadi centers, hostels, dormitories in schools, livelihood projects etc.

During the last three years ₹168.90 crore were released towards committed liability to the eligible States/UTs covered under BADP. The State-wise details are as follows:

Sl.	States/UT	2023-24	2024-25	2025-26
1	Arunachal Pradesh	13.537	19.349	0.00
2	Himachal Pradesh	0.00	21.40	21.40
3	Ladakh(UT)	0.00	8.2353	8.2353
4	Meghalaya	0.028	1.1547	0.00
5	Mizoram	1.494	4.482	0.00
6	Nagaland	1.377	2.066	2.066
7	Sikkim	12.183	24.701	12.52
8	Tripura	2.891	4.928	4.928
9	West Bengal	0.00	0.00	1.933

Government of India has approved Vibrant Villages Programme-I (VVP-I) on 15th February 2023 for comprehensive development of 662 select villages in blocks abutting Northern border in 4 States and 1 UT. Government has also approved Vibrant Villages Programme-II (VVP-II) on 02nd April 2025 for the comprehensive development of 1954 select villages located in the blocks abutting the International Land Borders (ILBs) other than the northern border, including the Indo-Pakistan Border in 15 States and 2 UTs till the FY 2028-29.
